

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/5384/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, th26 June, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter dated 12.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.06.2024, along with station leave permission on 20.06.2024.** Further, the Joint Registrar or senior most Deputy Registrar, Itanagar Permanent Bench shall look after the works of the Registrar in addition to his normal duties during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/5385-5386/A, dated, 26-06-24

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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